

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Special Leave to Appeal (Crl.) No(s). 10389/2019

JYOTI SHRIVASTAVA & ANR.

Petitioner(s)

VERSUS

VIVEK SHRIVASTAVA

Respondent(s)

Date : 27-11-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Petitioner(s) Ms. Taruna Ardhendumauli Prasad, Adv.
Mr. Ashish Madaan, Adv.
Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Dasti service to the respondent is permitted through Trial
Court.

List the matter after six weeks.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)